

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
LOK SABHA
UNSTARRED QUESTION NO. 108

TO BE ANSWERED ON NOVEMBER 16, 2016

PRADHANJ MANTRI AWAS YOJANA

No. 108 SHRI DHANANJAY MADHADIK:
 SHRIMATI SUPRIYA SULE:
 KUNWAR BHARATENDRA:
 SHRI BHARIO PRASAD MISHRA:
 SHRI MOHITE PATIL VIJAYASINH SHANKARRAO:
 SHRI SATAV RAJEEV:
 DR. HEEN VIJAYKUMAR GAVIT:
 DR. J. JAYAVARDHAN:
 SHRI BADRUDDIN AJMAL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the total investment made and number of houses constructed so far in the Country under Pradhan Mantri Awas Yojana (PMAY) specially in Uttar Pradesh and the details thereof;

(b) whether the Government has approved an additional investment for construction of affordable houses for urban poor under the PMRAY during the first four months for this financial year and if so, the details thereof;

(c) the number of urban poor who will be benefited along with the name of the States that will receive these funds;

(d) whether the Government has approved for construction of these houses under three components of the urban housing mission and if so, the details thereof; and

(e) the details of other steps taken by the Government to provide affordable houses to all urban poor in the country in a time bound manner?

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ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(RAOINDERJIT SINGH)

(a): As on 10.11.2016, central assistance of Rs. 6172.03 crores have been released and total 48,236 houses have been constructed across the country under all verticals of PMAY (U) Mission including Rajiv Awas Yojana (RAY) which has been subsumed under PMAY (U). State-wise details are attached at Annexure-1.

No project proposals have so far been received in this Ministry from the State Government of Uttar Pradesh under centrally sponsored components of the PMAY (U) Mission. However, central assistance of Rs. 136.56 crores have been released and 3,033 houses have been constructed under central sector component viz. Credit Link Subsidy Scheme (CLSS) & RAY in the State of Uttar Pradesh.

(b) & (c): During first four months of the FY 2016-17, central share of Rs. 3693.91 crores have been accepted for construction of 247,066 houses under all verticals of the PMAY (U) Mission. State-wise details are attached at Annexure-2.

(d): As on 10.11.2016, central assistance of Rs. 3,749.43 crores have been accepted for construction of 10,71,869 houses across the country under the three verticals, excluding Credit Linked Subsidy Scheme (CLSS) component, of the PMAY (U) Mission. State-wise details are at Annexure-3.

(e): Apart from implementation of the PMAY-HFA (U) Mission, a Technology Sub-Mission has been set up in partnership with IITs, NITs and Planning & Architecture Institutes for fast & efficient construction of houses and adoption of modern, innovative, disaster-resistant & green technologies & materials. This Ministry has been emphasising the States/UTs for fast tracking of Reforms envisaged under the Mission. This Ministry reviews and monitors the progress regularly through Central Sanctioning & Monitoring Committee (CSMC).

This Ministry has been consistently pursuing and handholding the States/UTs to enable them to prepare, approve and implement the PMAY (U) Mission.

A series of National & Regional workshops at Centre and State level workshop at States focussed on implementation of PMAY (U) Mission has been organised to spread awareness among various stakeholders across the country.

State wise details of Central assistance accepted for construction of houses under all verticals of PMAY (Urban) during first four months of the current F.Y. (2016-17)

Rs. In Crore

Sl. No.	Name of the State/ UT	Central Assistance accepted	Houses involved (EWS)
1	A&N Island (UT)	-	-
2	Andhra Pradesh	0.59	30
3	Arunanchal Pradesh	-	-
4	Assam	0.02	1
5	Bihar	322.31	21,485
6	Chandigarh (UT)	0.04	2
7	Chhattisgarh	111.53	7,446
8	D&N Haveli (UT)	-	-
9	Daman & Diu (UT)	-	-
10	Delhi (UT)	0.15	6
11	Goa	0.07	3
12	Gujarat	296.29	19,343
13	Haryana	0.76	11
14	Himachal Pradesh	12.62	842
15	Jammu & Kashmir	10.25	683
16	Jharkhand	0.10	6
17	Karnataka	2.08	116
18	Kerala	131.98	9,337
19	Lakshdweep (UT)	-	-
20	Madhya Pradesh	3.89	227
21	Maharashtra	1,618.62	1,08,458
22	Manipur	0.06	4
23	Meghalaya	0.07	5
24	Mizoram	0.20	23
25	Nagaland	-	-
26	Orissa	357.71	23,847
27	Puducherry (UT)	0.28	14
28	Punjab	10.85	1,056
29	Rajasthan	1.77	162
30	Sikkim	-	-
31	TamilNadu	163.65	10,824
32	Telangana	1.30	64
33	Tripura	643.44	42,896
34	Uttar Pradesh	2.47	132
35	Uttarakhand	0.14	10
36	West Bengal	0.67	33
Grand Total :-		3,693.91	2,47,066

O/o- Deputy Chief (MIS)

**State wise details including Uttar Pradesh for Central assistance released
and number of houses constructed in all verticals of PMAY (Urban)
inclusive of subsumed scheme of RAY**

Rs. In Crore

[as on 10th November 2016]

Sl. No.	Name of the State/ UT	Central Assistance Released	Houses Constructed
1	A&N Island (UT)	-	-
2	Andhra Pradesh	369.93	1,052
3	Arunachal Pradesh	56.61	-
4	Assam	0.09	1
5	Bihar	343.83	1,200
6	Chandigarh (UT)	0.08	3
7	Chhattisgarh	165.36	1,110
8	D&N Haveli (UT)	0.15	7
9	Daman & Diu (UT)	-	-
10	Delhi (UT)	1.35	92
11	Goa	0.11	5
12	Gujarat	799.35	14,062
13	Haryana	115.91	629
14	Himachal Pradesh	20.68	7
15	Jammu & Kashmir	7.61	62
16	Jharkhand	226.69	918
17	Karnataka	594.34	5,222
18	Kerala	27.90	136
19	Lakshdweep (UT)	-	-
20	Madhya Pradesh	463.56	535
21	Maharashtra	430.64	2,708
22	Manipur	0.20	1
23	Meghalaya	0.09	-
24	Mizoram	15.89	38
25	Nagaland	16.23	455
26	Orissa	280.05	1,003
27	Puducherry (UT)	0.17	-
28	Punjab	9.37	46
29	Rajasthan	322.50	10,429
30	Sikkim	0.02	-
31	TamilNadu	425.54	3,698
32	Telangana	465.70	139
33	Tripura	317.39	150
34	Uttar Pradesh	136.56	3,033
35	Uttarakhand	93.88	657
36	West Bengal	464.24	838
Grand Total :-		6,172.03	48,236

O/o- Deputy Chief (MIS)

**State wise details including Uttar Pradesh for Central assistance
released and number of houses involved in PMAY (Urban) excluding
subsumed scheme of RAY & CLSS Component**

Rs. In Crore

[as on 10th November 2016]

Sl. No.	Name of the State/ UT	Central Assistance Released	Houses involved
1	A&N Island (UT)	-	-
2	Andhra Pradesh	334.95	1,93,147
3	Arunanchal Pradesh	-	-
4	Assam	-	24,340
5	Bihar	181.30	51,690
6	Chandigarh (UT)	-	-
7	Chhattisgarh	120.16	20,027
8	D&N Haveli (UT)	-	-
9	Daman & Diu (UT)	-	-
10	Delhi (UT)	-	-
11	Goa	-	-
12	Gujarat	437.60	84,605
13	Haryana	4.55	759
14	Himachal Pradesh	11.32	1,914
15	Jammu & Kashmir	1.34	939
16	Jharkhand	166.03	40,486
17	Karnataka	179.36	59,450
18	Kerala	-	15,267
19	Lakshdweep (UT)	-	-
20	Madhya Pradesh	271.81	59,061
21	Maharashtra	371.58	1,15,297
22	Manipur	-	3,090
23	Meghalaya	-	-
24	Mizoram	8.18	10,286
25	Nagaland	-	10,083
26	Orissa	143.06	35,391
27	Puducherry (UT)	-	-
28	Punjab	4.10	26,310
29	Rajasthan	80.32	13,387
30	Sikkim	-	-
31	TamilNadu	300.38	56,029
32	Telangana	398.66	80,481
33	Tripura	257.38	42,896
34	Uttar Pradesh	-	-
35	Uttrakhand	28.05	4,675
36	West Bengal	449.28	1,22,259
Grand Total :-		3,749.43	10,71,869

O/o- Deputy Chief (MIS)